

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
LOK SABHA UNSTARRED QUESTION NO. 3568
TO BE ANSWERED ON 16.03. 2020/ PHALGUNA 26, 1941 (SAKA)

FAKE CURRENCY

†3568. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the business of fake notes is thriving in different parts of the country;
- (b) if so, whether the Government proposes to take any special and stringent measures to put a check on the said business;
- (c) if so, the steps proposed in this regard and the time by which they are likely to be taken; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a) to (d) As per data of National Crime Records Bureau (NCRB), there is declining trend in Fake Indian Currency Notes (FICN) seized during the years 2017, 2018 and 2019.

The Government of India has taken various measures to check the smuggling and circulation of FICN in the country, which inter alia, include:

- I. FICN Coordination Group (FCORD) has been formed by the Ministry of Home Affairs to share intelligence/information among the security agencies of the state/centre to counter the problem of circulation of fake currency cases.
- II. A Terror Funding and Fake Currency Cell (TFFC) has been constituted in NIA to investigate terror funding and fake currency cases.
- III. A Memorandum of Understanding (MoU) has been signed between India and Bangladesh to prevent and counter smuggling and circulation of fake currency notes.
- IV. Security at the international borders has been strengthened by using new surveillance technology, deploying additional manpower for round the clock surveillance, establishing observations posts along the international border, erection of border fencing and intensive patrolling.
